

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF

: Greta Musical Instruments Manufacturing and
Exporters Pvt Ltd

MAIN PETITION NUMBER

: CP(IB)/283(CHE)/2021

(IA/MA) APPLICATION NUMBERS

MA/19(CHE)/2022; IA/886(CHE)/2022

216 CP(IB)/283(CHE)/2021
MA/19(CHE)/2022
IA/886(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. Parthasarathy R1 is represented by the Ld. Senior Counsel Mr. P.H Aravindh Pandian and R2 is represented by the Ld. Counsel Mr. Ananth Merathia through video conferencing mode.

The Respondent seeks time to file the counter.

The Respondent is permitted to file the counter before the next of hearing.


List the matter on **14.11.2022** for further hearing.

IA/886(CHE)/2022:-

The Respondent states that certain documents have been provided.

RP seeks time to collate. RP is directed to file memo regarding documents received and pending before the next date of hearing.

List the matter on **14.11.2022** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)
AR


[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)